1	2										3
11	Kersia .			,					,		3 · 2
12	Madhya Prad	esh									6.2**
13	Maharashtra										8.1
14	Manipur		*								3.9
15	Meghalaya				•						5-5
16	Nagaland										8.6
17	Orissa .				•			,			7.6
18	Punjab .			•							5.8
19	Rajasthan								٠		7.5
20	Sikkim .		٠	٠		•				٠	15 - 8***
21	Tamil Nadu									•	2 · 7
22	Tripura									•	5.6
23	Uttar Prades	h	•	٠	٠		٠				5-1
24	West Bengal										5 0

Note: *Average of first four years.

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**Rate at 1970-71 prices.

***Average of first three years.

Source: C.S.O. & Directorate, of Economics and Statistics of respective State Governments.

Outlay for Rajasthan

- 49. SHRI RAMDAS AGARWAL: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:
- (a) what is the amount of plan outlay proposed by the Government of Rajasthan for 1992-93;
- (b) the total amount so far sanctioned by the Union Government in this regard;
- (c) whether there is a demand for increasing this outlay;
- (d) if so, whether Central Government propose to increase the outlay; and
 - (e) if not, the reasons therefpr?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H. R. BHARDWAJ): (a) An outlay of Rs. 1630.51 crores was proposed for Annual Plan 1992-93 by- the Government. of Rajasthan.

- (b) An outlay of Rs. 1400 crores for 1992-93 was agreed in a meeting held between Deputy Chairman, Planning Commission and the Chief Minister of Rajasthan.
 - (c) to (e) Do not arise.

Representation Received from Karnataka Government Regarding Release of Central Plan Assistance

- 50. SHRI S. B. HARIPRASAD: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:
- (a) whether Central Government had received representations from Karnataka

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Government in respect of norms for distribution and release of Central plan assistance;

- (b) if so, details of serious lacunae and inequities pointed out by Karnataka; and
- (c) what are the corrective steps proposed to be taken in the matter?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING PROGRAMME **IMPLEMENTATION** (SHRI H. R. BHARDWAJ): (a) to (c) Presumably, the Hon'ble Member is referring to norms few allocation of Central assistance. Suggestions on this subject have been received from Chief Ministers of several including Karnataka, Central Assistance to non-Special Category States is formula based. The formula approved at the NDC meeting in December, 1991 takes into consideration their suggestions and gives due weightage to population, per capita income, tax effort, fiscal management, performance in relation to national objectives and special problems.

Declaration of some Districts in Uttar Pradesh as 'Zero-Industry Districts

- 51. SHRI RAM NARESH YADAV: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:
- (a) whether Government propose to declare some districts in Uttar Pradesh as 'Zero-Industry districts';
- (b) if so, what are the names of the such districts; and
- (c) what are the norms for declaring districts as 'zero-industry districts'?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H. R. BHARDWAJ): (a) to (c) The following districts of Uttar Pradesh were decler-ed "no industry districts" in 1971:—Banda, Fatehpur, Hamirpur, Jalaun, Aunpur, Sultanpur, Kanpur Dehat, Chamoli, Pauri Garihwal, Tehri Garhwal, Uttar Kashi, Almora, Pithoragarh, Dehradun, National,

'No industry districts are those districts where no medium or large scale industry exists.

राष्ट्रीय बस्त्र निगम का पूनगंठन किया खाना

- 52 स्त्री राम जेठमलानी: भ्या परका मंत्री यह बताने की कृपा करेंगे कि:
- (क) क्या यह सच है कि राष्ट्रीय वस्त्र निगम को मार्च, 1991 के मन्त तक भारी वित्तीय घाटा उठाना पहा है; यदि हां, तो कितनी राशि का वित्तीय घाटा हुआ;
- (ख) क्या सरकार ने इस भारी वित्तीय घाटे के कारणों का पता लगाने के लिए कोई कदम उठाएं हैं;
- (ग) यदि हां, तो क्या सरकार निगम के कायकरण का जिसमें उसके कारखानों की उत्पादकता, उनकी खरीद, विपणन, प्रशासनिक व्यवस्था भीर उनका व्यय तथा निगम को पुनर्गेठित करना थी सम्मिलत है, व्यापक भ्रध्ययन करने के लिए पनल नियुक्त करने का विचार र श्री है; भीर
- (घ) यदि नहीं, तो उसके क्या कारण हैं; श्रौर यदि हां, तो कब उक?
- वस्त्र मंद्रालय के राज्य धती (बी अशोक गहलोत: (क) जी हो। मार्च, 1991 के अन्त तक एन टी सी को 2016.27 करोड़ घ. क संचित निवल घाटा हुआ।
- (ख) एन टी सी मिलों में घाटों के लिए मुख्य कारण हैं, अप्रचलित मगीन, कम उत्पादकता, फालतू श्रमिक बल, घटिया काय व्यवस्था, कम दाम तथा उपयोग, श्रपर्याप्त आधुनिकीकरण तथा कार्यशील पूंजी के लिए निधियों की कमी अप्रि:
- (ग) धीर (घ) पैनल की कोई द्वावश्यकता नहीं है। एव टी सी ने